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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/674A/(IB)/2017
NAME OF THE PETITIONER(S) : RELIANCE COMMERCIAL FINANCE LTD
NAME OF THE RESPONDENT(S) : VASAN DENTAL HOSPITAL PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

MR. YASOOD VARDHAN . SENIOR COUNSEL .
FOR .
K. MOORTHY . COUNSEL FOR .
PETITIONER .

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Preethi . S. Arasu Counsel for Resp. Preethi
for Rajagopal & Rajumathan
Advocates

ORDER

Counsels representing both the parties are present and submitted that the settlement talks between the parties has failed. They prayed for time to make submissions. Time is enlarged at request. Put up on 17.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc